

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Dr. Anshuman will take up the following case today i.e. on 11th September, 2026 at 3.30 P.M. instead of 12.30 P.M. in Court No. 105 (Cent. Building).

FOR HEARING

1. CWJC/23618/2012
DISMISAL
IA-1/2012 (8302/2012)
STAY OF
PROCEEDING

20 THE STATE BANK OF INDIA
VS THE UNION OF INDIA AND ORS
AND ANR

RAKESH KUMAR SINGH

SHASHI KUMAR
MUKESH KUMAR NO-1
RAMESH SINGH
MD. KAMALUDDIN
NEELAM PERWEEN
ADITYA RAJ MEDHAVI
MD. KAMALUDDIN
SHRISHTI RANI
JYOTI RANJAN JHA

Patna High Court
Dated, 11th September, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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